


MA No 4288/05  
in  
DA 1447/00(D)

10/08/06

Hon. Mr. A.K. Bhatnagar, J.M.

Time Extension Application No. 4288/05 is listed today for orders. Sh. R.C. Shukla brief holder to Shri S. Singh is present for the respondents in OA.

From perusal of the order sheets, it is apparent that MA No 4288/05 was allowed by order dated 17/11/05 by granting time ~~to comply with the order~~ upto 31/01/06 for filing compliance report. Thereafter, the case was listed on 25/05/06 for producing either ~~an~~ <sup>stay</sup> order or compliance report. As per report of the registry, neither compliance report nor copy of the stay order has been filed by the respondents. As M.A No. 4288/05 has already been allowed on 17/11/05, therefore, there is no need of any further order ~~to~~ to be passed on this application.

  
J.M.

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